

(2023) 11 MAN CK 0022

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 32 Of 2019

Chongtham Rakesh Singh

APPELLANT

Vs

State of Manipur; & Ors.

RESPONDENT

Date of Decision: Nov. 10, 2023

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Juno Rahman, A. Vashum

Judgement